Pay and Allowances of Indian Soldiers Serving in UN missions

2496. SHRI R.K. ANAND: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the defence personnel serving in the UN Missions abroad are not being paid their full allowances and pay as sanctioned by the UN in comparison to personnel of the other countries; and

(b) if *so*, what steps are being taken by Government to restore full entitled pay and allowances to the army personnel serving in the UN Missions?

THE MINISTER OF DEFENCE (SHRI GEORGE FERN ANDES): (a) The U.N. pays a fixed amount of Overseas Allowance, (OSA), on per capita basis, to the troops serving in U.N. missions, regardless of the rank and category of the deployees. *So far* as troops deployed from India on U.N. missions is concerned, Government has been disbursing the OSA on a three tier scale, based on D.A. entitlement of Officers, JCOs and ORs. The troops serving in UN missions are being paid their full allowances as indicated above, in addition to their normal entitlements of pay and allowances. Government is not privy to the rates of pay and allowances sanctioned by other countries to their troops deployed on UN peace keeping missions.

(b) Does not arise.

Supply of Defective Mosquito Nets

2497. SHRI AMAR SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Senior Quality Assurance Officer, Calcutta, accepted substandard mosquito nets supplied by two firms in April, 1997, which resulted in the rejection of nets valuing Rs. 1.80 crores;

(b) if so, the details thereof; and

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